

Add-on Wordings**COMMERCIAL PACKAGE INSURANCE POLICY*****SECTION I- STANDARD FIRE AND SPECIAL PERILS INSURANCE*****VALUABLE PLANS AND DOCUMENTS (UIN : IRDAN150A0044V01201718)**

This Policy covers insured physical loss or damage to Plans and valuable papers and records while anywhere within this Policy's TERRITORY. The insurance hereby extends to indemnify the Insured the cost, charges and expenses incurred in replacement or restoring documents but only for the value of the material and not for their value to the Insured, which may have been destroyed, damaged, lost, or mislaid.

It is understood that the said documents may consist of deeds, views, agreements, maps, plans, records, books, letters, certificates and the like, but bearer bonds, coupons, bank or currency notes or other negotiable instruments shall deemed to be excluded from this insurance.

For media (data) coverage is for physical loss or damage caused by the malicious introduction of a machine code or instruction. The above will also include incidental transit cost